

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

Item 15

IA No. 1879/2022, 335/2022  
In  
CP(IB) No. 262/Chd/Pb/2020  
(Admitted)

Under Section 9, & 33 & 54, IBC 2016

**In the matter of:-**

Sidharth Nayyar, Proprietor,  
Woolways Exports

...Petitioner/ Operational Creditor

Vs.

S. Nanda Industries Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present through Video Conferencing:**

Ms. Divya Sharma, Advocate for the applicant in IA Nos. 1879/2022 and  
335/2022.

**IA No. 1879/2022, 335/2022**

List the matter for consideration on 22.03.2023.

-sd-

**(Ajai Das Mehrotra)  
Member (Technical)**

March 10, 2023  
SM

-sd-

**(Harnam Singh Thakur)  
Member (Judicial)**